

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:6766  
ANSWERED ON:07.05.2015  
BENEFICIARIES UNER RGSSY HIS  
Muddahanumegowda Shri S.P.;Simha Shri Prathap

**Will the Minister of TEXTILES be pleased to state:**

- (a) The number of beneficiaries under the Rajiv Gandhi Shilpi Swasthya Yojana (RGSSY) and the Health Insurance Scheme (HIS). State/UT-wise;
- (b) The details and quantum of premiums paid under RGSSY and HIS during each of the last three years and the current year State/UT-wise;
- (c) Whether large scale bogus and ineligible beneficiaries have been reported under RGSSY and HIS, if so, the details thereof during the said period, State/UT-wise; and
- (d) The punitive and remedial action taken by the Government in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR)

- (a) The state-wise number of beneficiaries is as per Annexure-I.
- (b) The year-wise details of premium paid during the last three years and the current year is as per Annexure-II. Since the premium is paid centrally, state/UT-wise bifurcation is not maintained.
- (c)&(cO: A report was received that ICICI LOMBARD General Insurance Company has enrolled 11445 ineligible persons in the state of Rajasthan during the financial year 2009-10. The Government directed the Insurance company to refund the premium along with penal interest amounting to Rs.1,18,20,606/- The amount has been refunded by the Insurance Company. Thereafter, CBI has investigated the matter and given its report. Based on the CBI report Departmental enquiry has been initiated. Enquiry report is under consideration. RGSSBY has been merged with RSBY with effect from 1/4/2013.